

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100016/2013	The State CBI ACB MUM Vs Venkoba Hulguppa Gujjal	SPP Smt. Khandelwal Adv. Shri. Shingnapurkar
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100065/2015	The State CBI ACB Vs Preetha Babukuttan	SPP P.B. GAIKWAD Adv. Ram Tahilramani
<u>ARGUMENT ON EXH.UNREADY</u>				
3	SPL CASE CBI	100101/2012	The State CBI ACB Mumbai Vs Sumitra Banerjee and 1 other	SPP Mr. P.B. Gaikwad Adv. Shri. Dwivedi for both accd

Criminal Cause List Dated 02-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100040/2007	State of Maharashtra CBI ACB Mumbai Vs Ganesh Waman Bhandari and 11 others	Adv. Sheetal Turakia for accd no 1

Criminal Cause List Dated 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100069/2006	State of Maharashtra CBI ACB Mumbai Vs Nandkumar Shantaram Vaidya and 9 others	SPP P.B. GAIKWAD Adv Kunal Kambale Accused no 1 Adv Shailesh Kumal A 2 and 3 Adv Kartik Garg A 6 and 8 Adv Dhane
<u>JUDGMENT</u>				
2	SPL CASE CBI	100003/2010	State CBI ACB MUMBAI Vs Rajnikant Sukhi Mahato and 2 others	SPP P.B. GAIKWAD Adv. Smt. Nipa Shah for Accused no. 1 to 3.

Criminal Cause List Dated 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100050/2019	C.B.I., A.C.B. Vs Md. Faiz Quamar S/o. Md. Owais	

Criminal Cause List Dated 05-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100027/2012	The State CBI Vs Raj Bahadur Singh and 3 others	SPP P.B. GAIKWAD 1) 1,2- Absconding, 3- Shingnapukar, 4-Adv.D.P. Rajan